

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF NEEMTEK ORGANIC PRODUCTS LIMITED

Regd Off.: Unit No. 307, Solaris Premises II, Opp. L & T Gate No. 6, Saki Vihar Road, Powai, Andheri (East), Mumbai -400 072.

The details subsequent to the completion of the Offer made vide Public Announcement dated April 12, 2007 and June 12, 2007 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mrs. Sarayu Somaiya** (hereinafter referred to as the 'Acquirer') to acquire 3,66,200 equity shares of Rs. 10/- each, representing 20% of voting capital of the Target Company, at a price of Rs. 10/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **NEEMTEK ORGANIC PRODUCTS LIMITED**
2. Name and Address of the Acquirer : **Mrs. SARAYU SOMAIYA**
Residence: 113, Jupiter Apts, Cuffe Parade, Mumbai-400 005.
Office: 304, Maker Chambers V, 221 Nariman Point, Mumbai-400 021.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **MONDKAR COMPUTERS PVT. LTD.**
5. Offer details
 - a) Date of Opening of the Offer : June 21, 2007 (Thursday)
 - b) Date of Closing of the Offer : July 10, 2007 (Tuesday)
6. Details of the acquisition:

Sr. No	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 10/- per share Not Applicable		Rs. 10/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before MOU / PA.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	12,78,530	69.83	12,78,530	69.83
(iv)	Shares acquired in the Open Offer	3,66,200	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 36,62,000.00		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii + iii + iv + vi)	16,44,730	89.83	12,78,530	69.83
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		5,22,470 (28.53%)	1,86,270# (10.17%)#	5,22,470 (28.53%)	5,52,470# (30.17%)#

#The Shareholding of erstwhile Promoters has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirer:



ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400 021.

Tel: +91-22-6611 1700 Fax: +91-22-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

Place : Mumbai

Date : July 12, 2007